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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judi.)

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(S)

FROM No. 4 (SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH:

ORDER S	HEET . V.
Original Applecation N Mise Petition No.	°• 211 /62
Contempt Petition No.	Company of the Compan
Rsview Application No.	The state of the s
: Apple pants. Min Buln g	
-Vs-	DON CONTRACTOR OF THE PROPERTY
Respondent(S) $h \cdot 0$, T	Joms
Advocate for the Applecant(s) B.K.	TO THE CONTROL OF STREETING CONTROL OF THE CONTROL OF T
77100	$\sim 1/100$
Advocate for the Respondat SALUC G	Se. A. K. church
Notes of the Registry Date	Order of the Tribunal
31.7.02	Heard Mr. S. Sarma, learned
76576372- 16-2-62	The application is admitted. Call for the records.
	1
Notice prepared and y Sent to D. Section for y mb	List the matter on 28.8.2002 for orders. Member Vice-Chairman
Notice prepared and p Sent to D. Section by mb	List the matter on 28.8.2002 for orders.
Notice poreparaved and Sent to D. Section for mb issuines of the same to the respondent throught 28.8.02 Regel post with AD.	List the matter on 28.8.2002 for orders. Member Vice-Chairman
Notice prepared and Sent to D. Section box mb issuince of the same to the respondent throught 28.8.02 Regel post with Afb. Vide-D.No. 2152 to 2154	List the matter on 28.8.2002 for orders. Member Vice-Chairman List on 26.9.02 to enable the
Notice prepared and Sent to D. Section for mb issumer of the same to the respondent throught 28.8.02 Regel post with Afb. Vide-D.No. 2152 to 2154; Dfd. 128.02	for orders. Vice-Chairman List on 26.9.02 to enable the respondents to file written statement. Member Vice-Chairman
Notice prepared and Sent to D. Section for mb issuines of the same to the same respondant throught 28.8.02 Regel post with Afb. Vide-D.No. 2152 to 2154; Dfd. 12.8.02	for orders. College

No who has been liked.

8.11.02

List on 11.12.02 to enable the respondents to file written statement.

Vice-Chaiman

lm

11.12.02

Pleadings are complete. List the matter for hearing on 7.1.2003. The applicant may file rejoinder, if any, with two weeks from today.

2.12.02 Ws on behalf or the Respondent Nos. 1, 2 end 3. harbeen Sohn'lled.

Howillen statement

No. rejoindue hurs

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been biled

mb

7.1.2003

Aggarwal, Chairman

Hon'ble Mr K.K. Sharma, Administrative Member

Heard the learned counsel for the parties. Hearing concluded. Judgment delivered in open court, kept separate sheets. The application allowed. No order as to costs.

Chairman

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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

O.A. / RXA. No. .211. . . of 2002

DATE OF DECISION 7.1.2003
Miss Bulu Das
Mr B.K. Sharma, Mr S. Sarma, Mr U.K. Nair
and Ms U. Das ADVOCATE FOR THE
APPLICANT(S).
- VERSUS -
The Union of India and others
Mr A.K. Chaudhuri, Addl. C.G.S.C. ADVOCATE FOR THE RESPONDENT(S).
THE HON'BLE MR JUSTICE V.S. AGGARWAL, CHAIRMAN
THE HON'BLE MR K.K. SHARMA, ADMINISTRATIVE MEMBER
1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches ?
Judgment delivered by Ho'ble Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

Original Application No.211 of 2002

Date of decision: This the 7th day of January 2003

The Hon'ble Mr Justice V.S. Aggarwal, Chairman
The Hon'ble Mr K.K. Sharma, Administrative Member

Miss Bulu Das, D/o of Late Harmohan Das, Resident of Village- Jaljali, P.O.- Dwarkuchi, Mouza- Panduri, Rangia, Kamrup.

.....Applicant

By Advocates Mr B.K. Sharma, Mr S. Sarma, Mr U.K. Nair and Ms U. Das.

- versus -

- The Union of India, represented by The Secretary to the Government of India, Ministry of Communication, Department fo Posts, Dak Bhawan, New Delhi.
- The Chief Post Master General, Assam Circle, Guwahati.
- 3. The Superintendent of Post Offices, Nalbari- Barpeta Division, Nalbari.

.....Respondents

By Advocate Mr A.K. Chaudhuri, Addl. C.G.S.C.

ORDER (ORAL)

V.S. AGGARWAL. J. (CHAIRMAN)

The controversy in the present case is very narrow. The applicant (Ms Bulu Das), virtue of the present application seeks a direction to the respondents to appoint her on compassionate ground to the post of Gramin Dak Sewak.

2. Swern of all other details, it is relevant to mention that the father of the applicant died in harness

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on 22.5.1995. The applicant had applied for a Group 'D' post on compassionate ground. The name of the applicant was approved on 11.11.1999 vide Annexure-1. Subsequently, on 13.3.2001 the respondent had written to the applicant the letter, which reads:

"Ref:- Your application dated 12-1-98

You were approved on 11-11-99 for appointment on compassionate ground under relaxation of normal recruitment rules as PA and you are in the waiting list since then. You could not be appointed so far due to non-availability of vacancy in this circle.

Therefore, you are asked to express your willingness whether you are agreeable to join in any other department within or outside Assam. On receipt of your willingness, other department will be consulted to consider your case."

The applicant had conveyed her willingness in this regard. In pursuance thereto, another letter dated 21.11.2001 was sent to the applicant offering her the post of Gramin Dak Sewak. The said post was stated to be vacant. The applicant had replied that she is willing to accept the said post till such time she is not offered a Group 'D' post.

- 3. Keeping in view the said condition that had been stated in the offer of appointment, the respondents did not offer the post to the applicant.
- 4. By virtue of the present application, the applicant now seeks that she should be appointed on compassionate ground to the post of Gramin Dak Sewak.
- During the course of the submissions, Mr S. Sarma, the learned counsel for the applicant, has explained that since the applicant was waiting for an appointment letter to a Group 'D' post, therefore, the said condition had been imposed, otherwise she is willing to work as Gramin Dak Sewak. Once the applicant is willing to join

unconditionally.....

ls Ag e

unconditionally the post of Gramin Dak Sewak, it becomes unnecessary for this Tribunal to ponder with any other controversy. Accordingly, we allow the present application and direct:

- a) If there is post of Gramin Dak Sewak available at present, the applicant should be appointed on compassionate ground against the said post.
- b) In case no such post is available presently, the applicant should be offered/appointed as soon as the next vacancy arises.
- 6. With this the application stands disposed of. No order as to costs.

(K. K. SHARMA)

(v. s. AGGARWAL CHAIRMAN

nkm

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

Title of the case :

BETWEEN

Miss Bulu Das.

Applicant.

AND

Union of India & ors.... Respondents.

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Filed by : Llsha Das

Regn.No.:

File:WS7\BULU

Date :

Filed by applicant atmongs.

Clerka Das 198

Advocate
15/7(02

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

(An application under section 19 of the Central Administrative Tribunal Act.1985)

O.A.NO. .. 211..... of 2882

BETWEEN

Miss Bulu Das D/o late Harmohan Das R/o Vill. Jaljali, P.o.-Dwarkuchi Mouza- Panduri Rangia, Kamrup.

...... Applicant.

VERSUS

- Union of India, Represented by the Secretary to the Govt.of India, Ministry of Communication, Dept.of Posts Dak Bhawan, New Delhi.
- 2. The Chief Post Master General Assam Circle, Guwahati-781001.
- 3. The Supdt.of Post Offices Nalbari-Barpeta Division, Nalbari-781335.

....... Respondents.

PARTICULARS OF THE APPLICATION

1. PARTICULARS OF THE ORDER AGAINST WHICH THIS APPLICATION _IS MADE:

This application directed against the action/inaction on the part of the Respondents in of the applicant for compassionate the case appointment even after the approval made by the competent authority. This application is also directed against action of the respondents in appointing juniors applicant superseding her merit position by issuing various orders as reflected below in paragraph "facts of the case".

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2. LIMITATION:

The applicant declares that the instant application has been filed within the limitation period prescribed under section 21 of the Central Administrative Tribunal Act. 1985.

3. JURISDICTION:

The applicant further declares that the subject matter of the case is within the jurisdiction of the Administrative Tribunal.

4. FACTS OF THE CASE:

- 4.1. That the applicant is a citizen of India and as such he is entitled to all the rights, privileges and protection as guaranteed by the Constitution of India and laws framed thereunder.
- 4.2. That the father of the applicant Late Harmohan Das working as a Postal Assistant in the Tamulpur Sub Post Office. On 22.5.95, father of the applicant died in the Sub Post Office itself en duty. At the time of his death the applicant left behind his wife and minor daughter and sons among which the applicant is the eldest one. Immediately after death of her father, the applicant preferred representations before the concerned authority.
- 4.3. That the respondents acting on the representations filed by the applicant directed her to submit all the necessary documents pertaining to her educational qualification etc. Accordingly, the respondents after due consideration of the matter and after scrutinizing all the

relevant documents the Chief Postmaster General approved the appointment of the applicant for her recruitment on compassionate ground relaxing the rules. The aforesaid approval has been made pursuant to a recommendation of Circle Selection Committee constituted for that purpose. To that effect the Respondent No.2 issued an order dated 11.11.99 by which the aforementioned recommendation has been made to 26 candidates in which applicant's name appeared at Serial No.3.

A copy of the order dated 11.11.99

(extract) is annexed herewith and marked as Annexure-1.

11.11.99 the Respondents issued a communication dated 13.3.01 to the applicant stating that due to non-availability of vacancy she could not be given appointment in the Circle and apprised about the fact that subject to her willingness she can be accommodated in other Department or in Postal Department outside Assam. The applicant immediately on receipt of the said order placed her willingness accordingly.

A copy of the order dated 13.3.01 is annexed herewith and marked as Annexure-2.

4.5. That immediately after issuance of the order dated 11.11.99 the respondents have issued yet another order dated 21.11.01 by which decision of the Directorate has been conveyed regarding Compassionate appointment of the wait listed candidate against the vacant post of Gramin Dak Sewak.

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subject to willingness. By the said order dated 21.11.01 the respondent No.4 has intimated the applicant to place her willingness to that effect and accordingly present applicant placed her willingness to serve as Gramin Dak Sewak.

A copy of the aforementioned order dated 21.11.01 is annexed herewith and marked as Annexure-3.

4.6. That the respondent No.4 in continuation to the aforesaid order dated 21.11.01 issued another order dated 27.2.02 indicating 4 vacancies of Gramin Dak Sewak under Nalbari-Barpeta Division. In the said order itself the Respondents sought for willingness from amongst the enlisted candidates claiming compassionate appointment. In the list according to seniority the name of the applicant appeared at Serial No.3 and since there were 4 vacancies she placed her willingness to serve as Gramin Dak Sewak.

A copy of the said order dated 27.2.02

is annexed herewith and marked as

Annexure-4.

consideration the claim of the applicant and without maintaining the seriatim of the list appointed one Sri Biswajit Das as Gramin Dak Sewak in Kachukata B.O. on compassionate ground. It is pertinent to mention here that by now the respondents have sought to fill up all the 4 posts as indicated in the Annexure-4 order dated 27.2.02. In respect of said Sri Biswajit Das the Chief Postmaster General, Assam Circle, Guwahati has already approved his

candidature for compassionate appointment as Gramin Dak Sewak in Kachukata B.O. and to that effect the CPMG issued a letter dated 10.6.02 where by Mr.Das has been asked to produce his Original Certificate/documents before 22.7.02.

A copy of the said letter dated 10.6.02 is annexed herewith and marked as Annexure-5.

That the applicant highlighting her grievances 4.8. made several representations to the concerned authority placing her willingness to serve as Gramin Dak anywhere but excluding her claim the respondents have sought to fill up the aforementioned 4 vacant posts by her juniors. is noteworthy to mentioned here that the name of Sri appears at Serial No.5 and Biswajit Das circumstances he can be accommodated one of vacancies mentioned in the order dated 27.2.02. Highlighting grievances applicant préferred numbers representations but same yielded no result in positive situated thus she has come under the protective hands this Hon'ble Tribunal seeking appropriate relief.

The applicant craves leave of this Hon'ble

Tribunal to annexed some of the representations and the option exercised by her as Annexure-6 colly.

4.9. That the applicant begs to state that in te matter of public employment the respondents being a model employer should set an example by adopting fair means but in the instant case deviation is seen apparently. All along the respondents kept on intimately regarding her willingness to serve as Gramin Dak Sewak and since the applicant is in need

of job accepted all the conditions laid down by the respondents. The respondents themselves has circulated the priority list wherein her name appeared at serial No.3 but ignoring her claim the persons whose name appeared at Serial No.5 has been given due approval ignoring her claim. Admittedly, said Sri Biswajit Das is not an approved candidate taking into consideration the Annexure-1 letter dated 11.11.99 and as such he is not entitled to get the benefit of compassionate appointment and thus order dated 18.6.02 conveying such approval is liable to be set aside and quashed.

respondents are making a move to fill up all these 4 posts mentioned in the Annexure-4 letter dated 27.2.02 by juniors to the applicant. The name of the applicant appeared at \$1.No.3 of the said list and she exercised all the options. The respondents on the other hand kept on assuring regarding her compassionate appointment but till date nothing has been done. The respondents now sought to fill up those posts by juniors and outsiders and apprehending that fact the applicant has come before this Hon'ble Tribunal seeking an interim direction towards the respondents restraining them. from filling up those posts mentioned in the order dated 27.2.02 without the leave of this Hon'ble Tribunal.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:

5.1. For that the respondents have acted illegally depriving the applicant from her legitimate claim of appointment on compassionate basis and as such same is not sustainable in the eye of law and liable to be set aside and quashed.

- 5.2. For that the name of the applicant being at serial No.3 of the approved list of candidates for appointment on compassionate basis the respondents ought to have maintained the seriatim and appointed the applicant in the post of Gramin Dak Dewak in a near by post office.
- 5.3. For that the respondents have acted illegally in filling up of 4 posts as mentioned in the order dated 27.2.02 ignoring the claim of the applicant.
- 5.4. For that the respondents have acted illegally in not considering the case of the applicant whereas there are sufficient vacancy taking into consideration the priority list.
- 5.5. For that the respondents have acted illegally in approving the name of the respondent No.4 who is not an approved candidate for compassionate appointment as reflected in Annexure-1 order dated 11.11.99.
- 5.6. For that the respondents ought to have taken into consideration the seniority list and they ought to have provided employment to the applicant. The respondents being a model employer should have acted fairly in the matter of public employment and ought to have provided employment to the applicant who is well within the zone of consideration taking into consideration the available vacancy.
- 5.7. For that in any view of the matter the action/inaction of the respondents are not sustainable in the eye of law and liable to set aside and quashed.

The applicant craves leave of the Tribunal to advance more grounds both legal as well as factual at the time of hearing of the case.

6.DETAILS OF REMEDIES EXHAUSTED:

That the applicant declares that he has exhausted all the remedies available to them and there is no alternative remedy available to him.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT:

The applicant further declares that he has not filed previously any application, writ petition or suit regarding the grievances in respect of which this application is made before any other court or any other Bench of the Tribunal or any other authority nor any such application, writ petition or suit is pending before any of them.

8. <u>RELIEF SOUGHT FOR:</u>

Under the facts and circumstances stated above, the applicant most respectfully prayed that the instant application be admitted records be called for and after hearing the parties on the cause or causes that may be shown and on perusal of records, be grant the following reliefs to the applicant:-

- 8.1. To set aside and quash impugned Annexure-5 order dated 10.6.02.
- 8.2. To direct the respondents to appoint the applicant on compassionate ground in the post of Gramin Dak Sewak as mentioned in Annexure-4 order or any other posts commensurating to her educational qualification.

8.3. To direct the respondents not to fill up any of these 4 posts mentioned in Annexure-4 order dated 27.2.02 or any posts presently lying vacant under the respondents without first considering her case for compassionate appointment.

8.4. Cost of the application.

8.5. Any other relief/reliefs to which the applicant is entitled to under the facts and circumstances of the case and deemed fit and proper.

9. INTERIM DRDER PRAYED FOR:

Pending disposal of the application the applicant prays for an interim order directing the respondents not to fill up any posts including the posts mentioned in the order dated 27.2.02 without first considering the claim of the applicant and suspend the operation of the Annexure-5 order dated 10.6.02 till finalisation of the OA.

11. PARTICULARS OF THE I.P.O.:

1. I.P.D. No. : 76-576372,

2. Date : 16-7-02.

3. Payable at : Guwahati.

12. LIST OF ENCLOSURES:

As stated in the Index.

VERIFICATION

And I sign on this the Verification on this the 15% day of JW_{λ} of 2882.

Miss Bulu Dag.

Signature.

DEPARTMENT OF POSTS

OFFICE OF THE CHIEF POSTMASTER GENERAL: ASSAM CIRCLE: GUWALIATI - 781 001

NO. STAFF/16-MISC/97

dated at Guwahati the 11th November, 1999

On the recommendations of the Circle Selection Committee, the Chief Postmaster General, Assam Circle, Guwahasti has been pleased to approve appointment of the following applicants under relaxation of normal recruitment rules in PAISA, Postman / Mailguard and Group-D cadres. The candidates are listed below according to seniority as per the date of receipt of applications.

It is clarified that the above cases have only been approved for recruitment under relaxation rules by the Circle Selection Committee and the said approval does not confer upon the approved candidates any right for immediate absorption as their appointment will be further subject to availability of vacancies as per the extant rules gaverning the recruitment under relaxation of normal rules.

Their appointment will further be subject to verification of their eligibility which will be verified by the appointing authorities from the original records vis-à-vis the eligibility criteria. Accordingly the approved applicants will be required to produce original certificates especially certificate of educational qualification, date of birth etc which will be verified personally by the appointing authorities regarding their genuineness

PA / SA CADRE

Cases under CO's Jurisdiction O1 Staff/16-42/96 Md Montez Ali Late Mailboob Ali	
Staff/16-42/96 Md Montez Ali Late Mairbook Ali	·
Ex Stg Postman, Guwahati GPO	Son
Staff/16-1/97 Sri Bhaskar Boro Late Makan in Pord	Cuti g
O3 Staff/16-1/98 Miss Bulu Das Late Harmohan Das Ex PA, Tambulpur SO	Daughter
04 Staff/ Sri Sanjeev Kr Das Late Climetra Kanta Das Ex PA, Guwahati GPO	Son
05 Staff/16-10/9: Clave Haque Late Salvereddin Choudhury 12 Ex PA Palashbari SO (1)	San
06 Cally16-11/00 Sri Dieak Moditi Lete Karrich Medhi Ex Group- The 110	Son

Advocate

= 5 =

	/				
/	23	Staff/23-7/98-RP	Miss Bhagya Gogoi	late Jyotish Gogoi Ex MP,Chabua SO	daughter
	24	Statf/23-8/98-RP	Sri Babul Ch Panging	late Katiram Panging Ex Gr.D Lilabari Airport SO	Son .
	25	Staff/23-18/98/RP	Sınti Puspa Kumari	late Sri Prasad Kurmi Ex Gr.D,Dibrugarh	Wife
	26	Staff/23-4/99-RP	Sri Pradip Garh	late Mangal Garh Ex Gr.D. Tinsukia HO	Son
	The fo	llowing cases were re	jected by the CSC:	,	
	01	Staff/16-28/98	Sri Arun Kr Brahma	late Kameswar Brahma Ex HSG-II HRO Guwahati	Son
	02	Staff/23-1/97 /RP	Mrs Apartia Das	Late Kanailal Das Ex SDIPOs, Jorhat	Wife
	03	Staff/16-30/98	Smti Kanchun Hazarika	Late Chandra Kanta Hazarika Ex PA Dispur SO	Wife
	. 04	Staff/16-37/95-RP	Smti Basanti Mahata	Late Badan Mahata Adopte Ex Gr.D Karimganj HO	d daughter
	05 نرسرک	Staff/23-14/98-RP	Sri Suni Borah	Late Ganesh Ch Borah Ex MM Mariani	Son
1	Chroir Chroir			SM.	
	Æ ÓPY.	10:			

EOPY TO:

[LIPANGERNUNGSANG]

1. All Divisional Heads in Assam Circle for information.

2. The Postmaster General, Assam Region, Guwahati. A copy of the list may be kept in the individual file of the candidates concerned.

APMG STAFF. 0/0 CPMG,Guwahati

3. Concerned Dealing Assit, CO for keeping a copy of the list to the Individual file of the candidates concerned.

APMG STAFF 0/0 CPMG GUWAHATI - 1

Attested

Advocate

DEPARTMENT OF POSTS ICE OF THE CHIEF POSTMASTER GENERAL :: ASSAM CIRCLE GUWAHATI -781001.

No. Staff/16-Rlg/88/Part

Datod Guwahati the

SATT/Smt. Bulu Das

Vill-Jaljali
P.O. Darkuchi, Dist. Kamrup Sub:- Appointment on compassionate ground under relaxation of normal rules- case of Sri/Gmt.

Ref: - Your application dated 12 - 1-76

You were approved on 1/-1/-99 for appointment on compassionate ground under relaxation of normal recruitment rules as PAand you are in the waiting list since then. You could not be appointed so far due to non-availability of vacancy in this circle.

Therefore, you are asked to express your willingness whether you are agreeable to join in any other department within or outside Assam. On receipt of your willingness, other department will be consulted to consider your case.

(S. Shyam) APMG(Staff) For Chief Fostmaster General, Assam Circle, Guwahati-1.

Copy to concerned file.

Staff/16-1/98

Attested

Advocate

ANNEXURE-3

DEPARTMENT OF POSTS:: INDIA
O/O the Supdt. of Post Offices :: Nalbari Barpeta Division
Nalbari-781335.

To,

1. Shri Gunajit Pathak, S/O Late Haripad Pathak, Ex-Postman, Barpeta HO

Vill: Rayatpara PO& Dist. Barpeta

2. Sri Dipak Baro, S/O Late Bipin Ch. Baro, Ex-SPM, Doomni SO vill: Bairagi PO: Nathkuchi, Via - Assam Syntax

3. Miss Bulu Das, D/O Late Harmohan Das, Ex-PA, Tambulpur SO At PO: Dwarkuchi SO

4.Mrs Gitima Devi, W/O Late Dandeswar Sarma, Ex-PA, Divl Office at: Patacharkuchi

5.Sri Biswajit Das, S/O late Prabodh Das, Ex-Group -D, Rangia SO vill: Pub Sitatra, PO: Rangia

6.Sri Uttam Ramchiary, S/O Late Lolit Ramchiary, Ex-Postman, Bhowanipur SO Vill:Barkucijhar, PO: Medaghat

7.Smt. Pratima Talukdar, D/O Late Ramesh Ch. Das, Ex-O/S Cash, Rangia SO Vill& PO: Kakaya via: Belsor

No: B/A-77

Date:: 21-11-2001

· Sub::

Compassionate appointment

In pursuance of CO/GH letter no. Staff/ 16-RIg/88/part dtd. 14-08-2001, it is to intimate to you that the Directorate has decided to consider the case of wait listed candidates approved for appointment under compassionate ground for vacant post of Gramin Dak Sewak, if you are willing and eligible for the post.

As such, I have been directed to ascertain your willingness for the GDS post and choice of station, if any.

It is therefore requested to submit your willingness for GDS post and choice of station, if any, at an early date.

Supdit of Post Offices
Nalbari Barpeta Division
Nalbari-781335.

Attested

Advocate.

DEPARTMENT OF POSTS :: INDIA
Office of the Superintendent of Post Offices :: Nalbari Barpeta Division
Nalbari-781335

To

- 1. Sri Gunajit Pathak, S/O Late Haripada Pathak Ex-Postman, Barpeta HO, Vill-Rayatpara, PO-Barpeta.
- 2. Sri Dipak Baru, S/O Late Pipir (h. Boro Ex-SPM, Doomni SO Vill-Bairagi, PO-Nathkuchi Via- Assam Syntax SO.

Miss Bulu Das, D/O Late Harmohan Das Ex-PA, Tambulpur SO, vill&PO-Larkuchi SO

- 4. Mrs. Gitima Devi, W/O Late Dandeswar Sarma Ex-PA, D.O.Nalbari at Patacharkuchi.
- 5. Sri Biswajit Das, S/O Late Prabodh Das Ex-Gr-D, Rangia SO at vill-Pub Shara, PO-Rangia.
- 6. Sri Uttam Ramchiary, S/O Late Lolit Ramchiary Ex-Postman, Bhowanipur SO, vill-Barkuchijhar PO-Medaghat, via-Assam Syntax SO.
- 7. Smti. Praatima Talukdar, D/O Late Ramesh Das Ex-O/S cash, Rangia SO, vill+PO Kakaya, via-Beelsor.

No. B/A-77/Statement

Dated at Nalbari the 27-02-2002

Sub:

Compassionate appointment.

In continuation of this office letter No. $13/\Lambda$ -77 dtd. 21-11-02 on the above subject, it is intimated that the following post of GDS are lying vacant under this Division.

Please submit your choice of place/willingness to work as GDS in the following GDS posts, if any, within 7 days from the date of receipt of this letter.

1. EDDA GEDMC Substitution

Name of post and attached office

2. EDDAGEDMC Rupe & Saint

3. ED Pkr. Sanekuchi SO

4. ED Pkr, Kumarikata SO

Nature of works
Delivery work of 6(six) villages and

also MO paid etc.

In-addition to delivery works of 6(six) villages. He/she is to carry mail from BO

to account office & vice versa.

Office works

Office works.

(N DAS) Supdt.of Post Offices Nalbari Barpeta Division Nalbari-781335

Arrivation Laborator

Depatr of Posts: India

olotha

Balbari Last Sub-Division

50 Sri Biswajit Das 510 Sd. Prabodh ch. Das ex-er. D. Rangia Ro VIU- Pubsitara PIO- Rangia S.O Date: 10.06.2002

Mo: All Kachukata

In pursuance of spos, realbani memo No. B/A-77 Statement old 15.05.02, the chief PMG, Assam Circle, anwahati has approved one for appointment as GDS stuff in the post of ELDI (1) EDMC, Kachukada B.O on companionale ground under relaxation of normal recruitment rules.

2. In one hereby as ked to produce the following certificates, documents to the lander signed on or before 22.07.02.

1) Age proof certification certificate
ii) Folycational qualification certificate

THE PRE

in) Declaration of character and antecedents.

(Form may be had from office of sprs, Nathanil

v) medical cultificiate of fidness from medical officer

(Farm may be had larm store of single of spring)

(Form may be had form office of Spos, Walbari)

vi) caste certificate, if any.

vii) others, if any.

3. It is for your understanding that with your acceptance of the appointment in the above noted post, you would have no further claim by appointment on any special considuration gainst regular departmental vacancy.

4. Formal appointment will be officed to you on production of the certificate / documents as stuted in item (2) above.

5. 96 you fait to produce the certificate, documents at item (2) above to the undersigned on or before 22.07.02, your candidature for appointment in the post will be straightness rejected.

SEED IN MILLION OF P. 17

Malbari Liust Sub-Divisio

Artestor Lavocaus.

To

Dated : Jaljali The 11th Man/2002.

The Superintendent of Post offices, Nalbari Barpeta Division <u>Nalbari-781 335.</u>

From : Miss Bulu Das

D/O Late Harmohan Das Ex. PA Tamulpur S.O.

Resident of -Vill : Jaljali

P.O.: Dwarkuchi-781376

Mouza : Panduri

P.S./Revenue Circle : Ranyia

Dist : Kamrup (Assam).

Sub Compassionate Appointment.

Ref i) ii)

Your Letter No.B/A-77 date 21-11-2001. My representation dated 14/12/2001 & 25/2/2002.

iii) Your Letter No.E/A-77/Statement dated at Nalbari

Control of the Contro

Respected Sir,

Respectfully, with references to the subject dited above the undersigned beys to state as that my father Harmohan Das Ex. PA of Tamulpur S.O. had died in harness of his duty on 22-5-95 and I have been selected for the post of PA/SA by the Circle Selection Committee on Compassionate ground by Letter/ Selection list vide No.STAFF/16-MISC/97 dated at Guwahati the llth November 1999, but I have not been appointed till date although considerable time had already passed over and my family had been suffering from accute financial hardship and the financial condition of our family has been detoriated from bad to worken as the small amount of pension of my father is not enough to run the basic need of our family members including the dependent sisters and widow mother.

father, I like to submit that myself is a bachelor girl and passed Higher Secondary (Arts) "xamination in the year 1991 and my date of birth is 30-3-1971 and my present age is, 30 years 17 months 11 days on 11-3-2002.

. In the meantime your goodself was pleased to ask me abo : my dillingness to join an "Gramin Dak Sevak" vide your Letler No.3/A-77 date 21-11-2001 and accordingly, I preferred a

Advocate.

: 2 :

representation dated 14-12-1001 stating my willingness to join as "Gramin Dak Sevak" till I am posted on selected post of PA/SA and my choice of station is Rangia area of Kamrup district, Assam.

Meanwhile your goodself was please to inform me vide Letter No. B/A-77/Statement dated at Nalbari the 27-02-2002 to submit my choice of pleace/willingness work as "Gramin Dak Sevak" showing for vacant posts and in this content I like to submit you that my choice of posting is now ED Pkr. Kumarikata SO as the said choice my posting is only convenient station of the said vacancies, as I am a helpless backelor girl and compared would be pleased enough to appoint me in the said post and midulin at an early date, till I am appointed on my selected post of PA/SA as I am qualified for the said post.

Please accknowledge the receipt and favourable order may kindly the period to appoint me in the aforementioned post at an early date and oblige.

Thanking you.

Yours faithfully,

Miss Bulu Das.

Copy forwarded to the Chief Post Master General, Assam Circle, Guwahati - 781001 for favour of his kind information and necessary action.

Date: 11-03-2002

Miss Bull Das;

Attested Was Advocate.

ANNEXURE - 6 College

To

Dated: Jaljali the 25th Feb/2002

The Superintendent of Post Offices Nalbari Barpeta Division Nalbari - 781 335.

From : Miss Bulu Das

D/O. Late Harmohan Das Ex. PA, Tamulpur S.O.

Resident of -

Vill: Jaljali, P.O. Dwarkuchi - 781376.

Mouza : Panduri, P.S./Revennue Circle Ranyia

District : Kamrup (assam).

Sub : Compassionate Appointment.

Ref : i) Your Letter No. P/A-77 date 21-11-2001.

ii) My representation dated 14/12/2001.

Respected Sir,

Respectfully, with references to the subject cited above, the undersigned beys to state as follows :-

- i) That, my father Harmohan Das, Ex. PA of Tamulpur S.O. had $\hat{\mathbf{d}}_{1}^{2}$ ed in harness of his duty on 22-5-1995.
- ii) That, I have applied for appointment on compassionate ground and the Chief post Master General, Assam Circle, Guwahati-781001 was pleased to select me for the post of PA/SA vide his letter No. STAFF/16-MISC/97 dated at Guwahati the 11th November,1999, in which my name was enlisted under Serial No.3.
- iii) That, the Chief Postmaster General, Assam Circle, Guwahati-781001 informed me vide his letter No. Staff/16-Rly/88/Part date Guwahati the 13-3-2001, asking my willingness to join in any other department within or outside Assam.
- iv) That on 7-12-2001, I preferred a representation to the Chief Post Master General, Assam Circle, Guwahati-781001, that I am ready to join in any other department in anywhere within Nalbari and Guwahati Division.

Contd.....2



That, meanwhile, your goodself was pleased to ask me about my willingness to join as "Gramin Dak Sevak" vide your Letter No. $B/\Lambda-77$ Date 21-11-2001 and accordeingly, I preferred a representation dated 14-12-2001 stating my willingness to join as Gramin Dak Sevak till I am posted on selected post of P.A./S.A. and my choice of Station is Rangia area of Kamrup district, Assam.

vi) That, myself is a bachelor girl and passed Higher Secondary (Arts), Examination in the year 1991 and my date of birth is 30-3-1971 and my present age is 30 years 10 months 25 days on 25-02-2002.

vii) That, in the mean,* the financial condition of our family has been detoriated from bad to worsen as the small amount of pension of my father is not enough to run the basic need of our family members including the dependent sisters and widow mother.

In view of the above facts and circumstances, your goodself would be pleased enough to consider my prayer sympathetically and kindly appoint me as Gramin Dak Sevak within 15 (Fifteen) days w.e.f.f. 25-2-2002, till I am appointed on my selected post of P.A./S.A. as I am qualified for the said post.

Please acknowledge the receipt of the same and favourable reply in respect of my appointment urgently solicited.

Thanking you,

Yours faithfully,

Miss Bulu Das.

Miss Bulu Das.

Copy forwarded to the Chief Post Master General Assam Circle, Guwahati-781001 for favour of information and necessary action.

Afteste:

Advan

Dated : Jaljali, The 14th Dec/2001

The Superintendent of Post Offices, Nalbari Barpeta Division, P.O. Nalbari-781335.

From : Miss Bulu Das

D/O. Late Harmohan Das Ex. P.A. Tamulpur S.O.

Resident of -

Vill & P.O. Dwarkuchi-781376

Mouzas : Panduri, P.S/Revenue Circle-Ranyia District : Kamrup(Assam).

: Compassionate Appointment.

Ref : Your Letter No. B/A-77 date : 21-11-2001.

Respected Sir,

Respectfully, with reference to the subject cited above, I like to state that, my father Harmohan Das, Ex.P.A. of Tamulpur S.O. had died in harness of his duty on 22-5-95 and I have been selected for the post of PA/SA by the Circle Selection Committee on Compassionate Ground by Letter/Selection list Vide No. STAFF/16-MISC/97 dated at Guwahati the 11th November 1999, but I have not been appointed till date although considerable time had already passed over and my family had been suffering from accute financial hardships.

Considering the financial hardships members including my mother and sisters, I am ready accept the post of "Gramin Dak Sevak" till I am posted on my selected post of PA/SA and my choice of station is Rangia and its nearby area in the district of Kamrup (Assam).

I hope you will consider my prayer sympathetically and appoint me as Gramin Dak Sevak till I am appointed on my selected post of PA/SA and oblige.

Thanking you.

Yours faithfully,

(MISS BULU DAS)

Copy forwarded to the Chief Post Master General, Assam Circle, Guwahati-781001 for favour of information and necesary action please.

(MISS BULU DAS)

Lavocate.

To

The Chief Post Master General, Assam

Dated Dwarkuchi(Rangia) the 7th December, 2001.

Sub: Prayer for posting as P.A. under Reluxation Rules. Sir,

I have the honour to inform you that after my father's death (Late Harmohan Das Ex-PA Tamulpur S.O.) I am approved as P.A. by your kind your vide your memo No.Staff/16-MI Se/97 dated 11/11/99. But 11/1 now I am not posted anywhere. On the other hand our Economic condition has been detoriated to the worst. The shall amount of pension of my father is no enough to run the basic need of our family. Under these circumstances I request you to post me in Nalbari Barpeta Division if not in Guwahati Division. (am ready to work in any postal division if your kind honour would do this early it would be a great help to our

So I request you kindly to post me soon, for which act of your kindness. I shall remain grateful to you.

Yours faithfully,

22-12-01

(Bulu Das) Daughter of Lt. Harmohan Das Ex.P.A., Tanulpur, S.O.

Attested Advocate. oT.

The Chief Post Master General, Assam, Guwahati Circle.

Through the Minister of Parliamentary Affairs, Information Technology & Communications.

Dated at Rangia the 5th October/2001.

Sub.:- Prayer for appointment in P.A. cadre. * under relaxation Rules.

si r.

With most respectfully I have the honour to State that I would like to draw a few lines for your kind attention and sympathetic action. It is known to your kind honour that my father Sri Harmohan Das.P.A. of Tamulpur S.C. has died on 22-5-95 in office working hours. After my father's death I have submitted an application to appoint me in compassionate ground and according honourable chief post Master General. Assam Guwahati circle have approved my name as P.A. cadre with vide memo No. Staff /16-M1 SE/97 dated 11-11-99. But uptil now I have not posted any where. Now my utmost request to your kind honour that if vacancy occurs in Guwahati. Nalbari Barpeta Division Kindly appoint me in P.A. Cadre. On the other hand my familly's economic condition has become very poor our familly passing days in great difficulty. The Small pension amount of my father is not enough to run the whole familly.

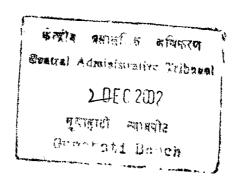
Under these circumstances kindly look into the matter with sampathy for which act of your kindness I shall ever greatfull to you for all time to come.

Yours faithfully,

Sie Buche Das.

(Bulu Das)
Daughter of Late Harmohan Das,
EX.PA. Tamulpur, S.O

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :::: GUWAHATI.

In the matter of :

0.A.NO. 211 OF 2002

Miss Bulu Das

..... Applicant.

- Vs-

Union of India & Ors.

Respondents.

Written Statements for and on behalf of Respondents Nos. 1, 2 and 3.

I, N. Das, Superintendent of Post Offices,
Nalbari Barpeta Division, Nalbari, do hereby solemnly affirm
and say as follows:

1. That I am the Superintendent of Post Offices,
Nalbari Barpeta Division, Nalbari and Respondent No.3 in
the case. I have gone through a copy of the application
served on me and have understood the contents thereof.
Save and except whatever is specifically admitted in this
written statement, the other contentions and statements
may be deemed to have been denied and the applicants should
be put to strict proof of whatever they claim to the contrary.
I am authorised and competent to file this written statement
on behalf of all the respondents.

- ' ·2 That the respondents beg to state that the applicant was approved for appointment under relaxation of normal rules vide Chief PMG, Guwahati memo no Staff/ 16-1/98 dated 11.11.99. Due to non availability of vacancy the Postal Directorate decided to consider the cases of the candidates approved for appointment under Compassionate ground to prefer them in the vacant post of Gramin Dak Sewak, if they are willing as Such. Accordingly, the applicant was asked to offer her willingness, with the choice of station against GDS post till she is posted on selected post of PA cadre. But as per the instruction of Passal Directorate, the candidate, with their acceptance of GDS post, would have no further claim for appointment on any special consideration against regular departmental vacancies and they require to furnish an undertaking in this regard. Under the above circumstances, the applicant could not be appointed against GDS post due to her conditional option.
- 3. That the respondents have no comments to the statement made in paragraphs 1,2, 3, 4.1, 4.2, 4.3 and 4.4 of the application.
- paragraph 74.5 of the application the respondents beg to state that due to non availability of vacancy, the Directorate decided to consider the cases of the candidates approved for appointment under Compassionate ground to prefer them in the vacant post of Gramin Dak Sewak, if they are willing as such.

Accordingly such candidates, including the applicant were asked to offer their willingness with choice of station, against ***EXELECTION** GDP Posts vide letter no. B/A-77 dated 21.11.01. But no willingness was received from the applicant.

A copy of letter dated 21.11.01 is annexed herewith as Annexure - 'A'.

That with regard to the statements made in 5• para 4.6, of the application the respondents beg to state that it was admitted that since no willingness was received from the applicant in response of letter dated 21.11.01. A further willingness, showing the vacant post and nature of works as such posts, was called from all the approved Candidates for appointment as mentioned earlier vide letter no. B/A-77/ Statement Dated 27.02.2002. In this context, there was clear instructions from the Postal Directorate that the approved candidates with their acceptance of GDS post they would have no further claim for appointment on any special consideration against regular departmental vacancies and they require to furnish an undertaking in this regard. Further, the Directorate issued instructions for discontinuance of waiting list of the candidates approved for compassionate appointment. Hence in this instant case, the applicant furnished her option for GDS post under her letter dated 25.02.02 and 11.03.02 with a condition that she is willing to accept the GDS post & till she is posted on selected post of PA cadre . As the option of the applicant is conditional and against the policy of the Department, her case was not

taken into consideration for appointment against the vacancies in GDS post circulated vide letter dated 27.02.02. Copies of letter dt.27.2.02, 25.2.02 & 11.3.03 are annexed as Annexure-B,C,D.

- paragraph 4.7 of the application that. On the merit of the willingness of the said Shri Biswajit Das, he was ordered to work as GDS at Kachukata BO. The production of original testimonial before issue of appointment is a procedural matter. The applicant has nothing to object in this regard.
- Paragraphs 4.8 of the application the respondents beg to state that as per policy of the Department this has been made clear that with their acceptance of GDS post the approved candidate would have no further claim for appointment on any special consideration against regular departmental vacancies and they require to furnish an undertaking in this regard. Here the respondent beg to submit that the option/willingness of the applicant to work in GDS was conditional that she is willing to work in GDS posts till regular appointment in departmental vacancies. Thus, his case has not been taken into consideration for appointment in GDS post.
- 8. That with regard to the statements made in para 4.9, of the application the respondents beg to state that the respondent beg to deny the contention of the applicant regarding alleged non approval of Shri Bishwajit Das who stands

approved for appointment in the Postman Cadre earlier than the applicant vide Chief PMG Memo No. Staff/16/Misc/97 dated 03.02.98 and his position was at serial No.1 of the list for appointment in postman cadre. Thus the applicant without going to the facts tries to give a wrong information and as such her contention should be straight way rejected.

A copy of letter dated 3.2.98 is annexed as Annexure - E.

That with regard to the statements made in para 9. 4.10, of the application the respondents beg to state that a the approved list of the candidates for appointment on compassionate ground is being furnished by the Circle Selection Committee in each year. Accordingly their cases are being taken into consideration subject to availability of vacancies in the cadre approved for. Here in this case, the applicant was selected in the list prepared for the year 1999 and her name placed at serial 3 of the said list. The candidates selected earlier were asked to exercise their option to work in Gramin Das Sewak posts. Letter No. B/A-77/Statement dated 27.02.2002 was issued to all the candidates selected for compassionate appointment in continuation of the letter dated 21.11.2001 showing clearly the vacant post of Gramin Das Sawak. As mentioned earlier, the option furnished by the applicant was conditional and her case is not taken into consideration and her request for interin order restraining the respondent from filling up the GDS post is not at all justified in the eye of law and liable to be dismissed.

- of the application the respondents beg to state that in view of the facts mentioned above the ground for relief sought for by the applicant has no base at all and liable to be dismissed.
- 11. That with regard to para 6 & 7 of the application the respondents beg to offer no comments.
- 12. That with regard to the statements made in para 8 of the application the respondents beg to state that relief sought for by the applicant is not at all tenable and liable to be rejected.

Verification

YERIFICATION

I, N. Das, presently working as Superintendent of Post Offices, Nalbari Barpeta Division, Nalbari, being duly authorised and competent to sign this verification do hereby solemnly affirm and state that the statements made in paragraphs 1, 3 +// of the application are true to my knowledge and belief, those made in paragraphs 2, 4 - 9 being matter of record are true to my information derived therefrom and those made in the rest are humble submission before the Hon'ble Tribunal. I have not suppressed any material facts.

And I sign this verification on this 29th day of November, 2002 at Guwahati.

Nergyan Dus,
Deponent would are:

Bupdi. of Post Offices

Valbari Barpeta Di

8 Annewer-A

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DEPARTMENT OF POSTS:: INDIA O/O the Supdt. of Post Offices :: Nalhari Barpeta Division Nalhari-781335.

To,

1. Shri Gunajit Pathak, S/O Late Haripad Pathak, Ex-Postman, Barpeta HO Vill: Rayatpara PO& Dist. Barpeta

2.Sri Dipak Baro, S/O Late Bipin Ch. Baro, Ex-SPM, Doomni SO vill: Bairagi PO: Nathkuchi, Via - Assam Syntax

3. Miss Bulu Das, D/O Late Harmohan Das, Ex-PA, Tambulpur SO
At PO: Dwarkuchi SO

4.Mrs Gitima Devi, W/O Late Dandeswar Sarma, Ex-PA, Divl Office at: Patacharkuchi

5.Sri Biswajit Das, S/O late Prabodh Das, Ex-Group -D, Rangia SO vill: Pub Sitatra, PO: Rangia

6.Sri Uttam Ramchiary, S/O Late Lolit Ramchiary, Ex-Postman, Bhowanipur SO Vill:Barkucijhar, PO: Medaghat

7.Smt. Pratima Talukdar, D/O Late Ramesh Ch. Das, Ex-O/S Cash, Rangia SO Vill& PO: Kakaya via: Belsor

No: B/A-77

Date:: 21-11-2001

Sub::

Compassionate appointment

the land the Mills of the Mills

In pursuance of CO/GH letter no. Staff? 16-Rlg/88/part dtd. 14-08-2001, it is to intimate to you that the Directorate has decided to consider the case of wait listed candidates approved for appointment under compassionate ground for vacant post of Gramin Dak Sewak, if you are willing and eligible for the post.

As such, I have been directed to ascertain your willingness for the GDS post and choice of station, if any.

It is therefore requested to submit your willingness for GDS post and choice of station, if any, at an early-date.

Supdt of Post Offices Nalbari Barpcta Division Nalbari-781335.

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9 Annenne B

JO

Office of the Superintendent of Post Offices:: Nalbari Barpeta Division
Nalbari-781335

Jet All To

- 1. Sri Gunajit Pathak, S/O Late Haripada Pathak Ex-Postman, Barpeta HO, Vill-Rayatpara, PO-Barpeta.
- Sri Dipak Baro, S/O Late Bipin Ch. Boro
 Ex-SPM, Doomni SO Vill-Bairagi, PO-Nathkuchi
 Via- Assam Syntax SO.
- 3. Miss Bulu Das, D/O Late Harmohan Das Ex-PA, Tambulpur SO, vill&PO-Darkuchi SO
- 4. Mrs. Gitima Devi, W/O Late Dandeswar Sarma Ex-PA, D.O.Nalbari at Patacharkuchi.
- 5. Sri Biswajit Das, S/O Late Prabodh Das Ex-Gr-D, Rangia SO at vill-Pub Sitara, PO-Rangia.
- 6. Sri Uttam Ramchiary, S/O Late Lolit Ramchiary Ex-Postman, Bhowanipur SO, vill-Barkuchijhar PO-Medaghat, via-Assam Syntax SO.
- 7. Smti. Praatima Talukdar, D/O Late Ramesh Das Ex-O/S cash, Rangia SO, vill+PO-Kakaya, via-Beelsor.

No. B/A-77/Statement

Dated at Nalbari the 27-02-2002

Sub:

Compassionate appointment.

In continuation of this office letter No. B/A-77 dtd. 21-11-02 on the above subject, it is intimated that the following post of GDS are lying vacant under this Division.

Please submit your choice of place/willingness to work as GDS in the following GDS posts, if any, within 7 days from the date of receipt of this letter.

Name of post and attached office

Nature of works

1. EDDA, Jagara SO

Delivery work of 6(six) villages and also MO paid etc.

2. EDDACEDMC legislation

In-addition to delivery works of 6(six) villages. He/she is to carry mail from BO to account office & vice versa.

Office works

Office works.

ED Pkr. Sanekuchi SO ED Pkr. Kumarikata SO

(N. DAS)

Supdt.of Post Offices Nalbari Barpeta Division

Nalbari-781335

All harby 33

10 Anneruse

Dated : Jaljali the 25th Feb/2002 IJ

The Superintendent of Post Offices Nalbari Barpeta Division Nalbari - 781 335.

Miss Bulu Das From :

To

D/O. Late Harmohan Das Ex. PA, Tamulpur S.O.

Resident of -

Vill: Jaljali, P.O. Dwarkuchi - 781376.

Mouza : Panduri, P.S./Revennue Circle Ranyia

District : Kamrup (assam).

Sub : Compassionate Appointment:

Ref : i) Your Letter No. B/A-77 date 21-11-2001.

ii) My representation dated 14/12/2001.

Respected Sir,

Respectfully, with references to the subject cited above, the undersigned beys to state as follows :-

- That, my father Harmohan Das, Ex. PA of Tamulpur S.O. had died in harness of his duty on 22-5-1995.
- That, I have applied for appointment on compassionate ii) ground and the Chief post Master General, Assam Circle, Guwahati-781001 was pleased to select me for the post of PA/SA vide his letter No. STAFF/16-MISC/97 dated at Guwahati the 11th November, 1999, in which my name was enlisted under Serial No.3.
- That, the Chief Postmaster General, Assam Circle, Guwahati-781001 informed me vide his letter No. Staff/16-Rly/88 /Part date Guwahati the 13-3-2001, asking my willingness to join in any other department within or outside Assam. は投資であ
- That on 7-12-2001, I prefered a representation to the iv) Chief Post Master General, Assam Circle, Guwahati-781001, that I am ready to join in any other department in anywhere within Nalbari and Guwahati Division.

Contd....2

That, meanwhile, your goodself was pleased to ask me about my willingness to join as "Gramin Dak Sevak" vide your Letter No. B/A-77 Date 21-11-2001 and accordeingly, I prefered a representation dated 14-12-2001 stating my willingness to join as Gramin Dak Sevak till I am posted on selected post of P.A./S.A. and my choice of Station is Rangia area of Kamrup district, Assam.

vi) That, myself is a bachelor girl and passed Higher Secondary (Arts), Examination in the year 1991 and my date of birth is 30-3-1971 and my present age is 30 years 10 months 25 days on 25-02-2002.

time vii) That, in the mean,* the financial condition of our family has been detoriated from bad to worsen as the small amount of pension of my father is not enough to run the basic need of our family members including the dependent sisters and widow mother.

In view of the above facts and circumstances, your goodself would be pleased enough to consider my prayer sympathetically and kindly appoint me as Gramin Dak Sevak within 15 (Fifteen) days w.e.f.f. 25-2-2002, till I am appointed on my selected post of P.A./S.A. as I am qualified for the said post.

please acknowledge the receipt of the same and favourable reply in respect of my appointment urgently solicited.

Thanking you,

Yours faithfully,

Miss Bulu Das.

(MISS BULU DAS)

Copy forwarded to the Chief Post Master General Assam Circle, Guwahati-781001 for favour of information and necessary action.

Miss Bulu Das.

12 Annemue

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To

Dated: Jaljali
The 11th Maw/2002.

The Superintendent of Post offices, Nalbari Bampeta Division Nalbari-781 335.

From : Miss Bulu Das

D/O Late Harmohan Das Ex. FA Tamulpur S.O.

Resident of - Vill: Jaljali

P.O.: Dwarkuchi-781376

Mouza : Panduri

P.S./Revenue Circle: Ranyia

Dist: Kamrup (Assam).

Sub : Compassionate Appointment.

Ref : i) Your Letter No.B/A-77 date 21-11-2001.

ii) My representation dated 14/12/2001 & 25/2/2002.

iii) Your Letter No.B/A-77/Statement dated at Nalbari

the 27-02-2002.

Respected Sir,

Respectfully, with references to the subject cited above the undersigned beys to state as that my father Harmohan Das Ex. PA of Tamulpur S.O. had died in harness of his duty on 22-5-95 and I have been selected for the post of PA/SA by the Circle Selection Committee on Compassionate ground by Letter/Selection list vide No.STAFF/16-MISC/97 dated at Guwahati the 11th November 1999, but I have not been appointed till date although considerable time had already passed over and my family had been suffering from accute financial hardship and the financial condition of our family has been detoriated from bad to worken as the small amount of pension of my father is not enough to run the basic need of our family members including the dependent sisters and widow mother.

Father, I like to submit that myself is a bachelor girl and passed Higher Secondary(Arts), Examination in the year 1991 and my date of birth is 30-3-1971 and my present age is 30 years 1% months 11 days on 11-3-2002.

In the meantime your goodself was pleased to ask me about my willingness to join an "Gramin Dak Sevak" vide your Letter No.B/A-77 date 21-11-2001 and accordingly. I prefered a

representation dated 14-12-2001 stating my willingness to join as "Gramin Dak Sevak" till I am posted on selected post of PA/SA and my choice of station is Rangia area of Kamrup district, Assam.

Meanwhile your goodself was please to inform me vide Letter No. B/A-77/Statement dated at Nalbari the 27-02-2002 to submit my choice of pl. ace/willingness twork to as "Gramin Dak Sevak" showing for vacant posts and in this content I like to submit you that my choice of posting is now ED Pkr. Kumarikata SO as the said choice my posting is only convenient station of the said vacancies, as I am a helpless bachelor girl and your goodself would be pleased enough to appoint me in the said post and station at an early date, till I am appointed on my selected post of PA/SA as I am qualified for the said post.

Please accknowledge the receipt and favourable order may kindly be passed to appoint me in the aforementioned post at an early date and oblige.

Thanking you.

Yours faithfully,

(MISS BULU DAS ,

Copy forwarded to the Chief Post Master General, Assam Circle, Guwahati - 781001 for favour of his kind information and necessary action.

Miss Bulu Das.

(MISS BULU DAS)

Date: 11-03-2002

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DEPARTMENT OF

OFFICE OF THE CHIEF POSTMASTER GENERAL: ASSAM CIRCLE: GUWAHATI-781001 dated at Guwahati, the 03.02.1998.

No. Staff/16-Misc/97

On the recommendations of the Circle Selection Committee, the Chief Postmaster General, Assam Circle, Guwahati has been pleased to approve appointment of following applicants under relaxation of normal recruitment rules in PA //Postman cadre.

It is clarified that the above cases have only been approved for recruitment under relaxation rules by the Circle Selection Committee and the said approval does not confer upon the approved applicants any right for immediate absorption as their appointment will be further subject to availability of vacancies as per the extant rules governing the recruitment under relaxation of normal rules.

Their appointment will further be subject to verification of their eligibility which will be verified by the appointing authorities from the original records vis-a-vis the eligibility criteria. Accordingly the approved applicants will be required to produce original certificates especially certificates of nationality, educational qualification, date of birth etc which will be verified personally by the appointing authorities regarding their genuiness before appointing them.

S1.	Name of candidate	Name of deceased official and address	Relation-
PA	CADRE		
1.	Sri Bipul Ch Das	Late Sibaram Das Ex Postman, Hojai SO	Son
	Sri Diken Deka	late Uttam Ch Deka Ex SGMM, HRO Guwahati	Son
3.	Sri Dipak Boro	Tate Bipin Ch Boro Ex SPM Doomni SO	Son
В.	The cases of the following consideration by the CSC.	andidate have been rejected af	ter due
1.	Sri Ruhini Kr Borah	Shri Bhula Ram Borah Ex Mail Peon, Panitola SO	Son

Another case pertaining to Grown PA cadre have been found to be incomplete and have been referred back to Divisional Head for expeditious completion.

POSTMAN CADRE

TOOTIAN CADRE	
1. Sri Biswajit Das	late Probodh Ch Das / Sor
2. Sri Sushil Ch Deka	Ex Gr.D Rangia SO Sri Satish Ch Deka Son
1. Sri Kirtik Saikia	Ex PA, Tezpur HO
4. Sri Runa Gogoi	Pro Car Pro transact appears.
•	Sri Nabin Ch Gogoi Ex Mailpeon, Amguri
N'r Month	(T. C. SARVA)
Comir to.	(I C SARMA)

Copy to:

1-11. All Sr Supdt//Supdt of POs/RMS in Assam Circle, 0/0 CPMG, Guwahatt for information

> (I C SARMA) APMG (STAFF)

APMG(STAFF)

0/0 CFMG: GUWAHATI-1